

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

CA(CAA)-49(PB)/2017

In the matter of:

Sojourner BPO Pvt. Ltd. With Unicure India Ltd.

... Applicant

**SECTION:** Under Section 230-232

Order delivered on 23.11.2017

Coram

R.VARADHARAJAN,  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,  
HON'BLE MEMBER(TECHNICAL)

For the applicant:

Mr. Ayush Beontra, Adv  
Mr. Ajeyo Sharma (For OL)  
Mr. C. Balooni, CP.  
Ms. Lakshmi Gurung Adv. for  
ITD.

**ORDER**

Due to paucity of time the matter is adjourned to 05.12.2017.

Sd/-  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

Sd/-  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*